

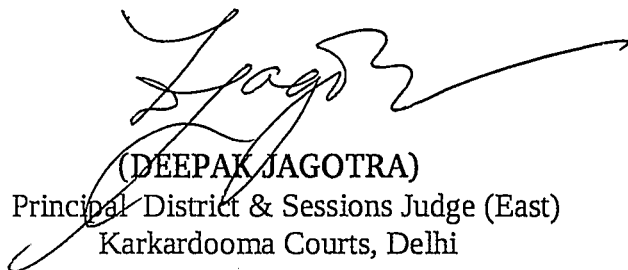
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT,
KARKARDOOMA COURTS DELHI**

ORDER

The following transfers and postings are hereby made with immediate effect:-

Sl. No.	Name	From	To
1.	Sh. Jeewan Singh S/o Lt. Sh. Anoop Singh E.C.:39782905	Naib Nazir in the Court of Ms. Rajrani, PO (MACT), East District, Karkardooma Courts, Delhi.	Naib Nazir in the Court of Ms. Shubhi Gupta, Civil Judge, East District, Karkardooma Courts, Delhi And Naib Nazir in the Court of Ms. Rajrani, PO (MACT), East District, Karkardooma Courts, Delhi.
2.	Sh. Tejpal Tanwar S/o Lt. Sh. Om Prakash E.C.:94331591	Naib Nazir in the Court of Sh. Sanjay Sharma-I, DJ (Commercial Court-01), East District, Karkardooma Courts, Delhi.	Naib Nazir in the Court of Sh. Chandra Shekhar, DJ (Commercial Court-02), East District, Karkardooma Courts, Delhi. (In addition to the work already assigned to him) And Naib Nazir in the Court of Sh. Sanjay Sharma-I, DJ (Commercial Court-01), East District, Karkardooma Courts, Delhi.

Note : Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against him/her as per rules.


(DEEPAK JAGOTRA)
 Principal District & Sessions Judge (East)
 Karkardooma Courts, Delhi

No. ~~74~~ 7410./Admn./East/KKD/2020

Delhi, the Dated...14/9/2022

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The Officers concerned Karkardooma Courts, Delhi.
3. The Administrative Officer (Judl.), Admn.-III, O/o District & Sessions Judge (HQ), Delhi.
4. The Accounts Officer, East District, Karkardooma Courts, Delhi.
5. The Officer/Official concerned.
6. Dealing Officials/Transfer & Posting, Admin-III, Personal File/Leave/ACR Cell.
7. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi through LAYERS.
8. R&I Branch, East District, Karkardooma Courts, Delhi for uploading the same.
9. Dealing Official, LAYERS, Tis Hazari Courts, Delhi.
10. PS to the undersigned.
11. Concerned File

website